

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 30TH DAY OF APRIL, 2020/10TH VAISAKHA, 1942

W.P(C) TMP. NO.216 OF 2020

PETITIONERS:

1. R.THARA.B.NAIR,
AGED 43 YEARS, D/O BHASKARAN NAIR,
RESIDING AT TC NO. 22/407 (2), GOKULAM,
KONCHIRAVILA, MANACAUD.P.O.,
THIRUVANANTHAPURAM-695009
2. SOBHA.V.,
AGED 53 YEARS, D/O KRISHNANKUTTY NAIR,
RESIDING AT SHOBHA SADANAM, MELEKOPPAM,
VITHURA.P.O., THIRUVANANTHAPURAM-695551
3. SOBHANA KUMARI.K.S.,
AGED 52 YEARS, D/O K.SREEDHARAN NAIR,
RESIDING AT REVATHISAI, NEDIYAMCODE,
PARASUVAIKAL.P.O., THIRUVANANTHAPURAM-695508
4. LATHIKA.K., AGED 51 YEARS, D/O R.SREEDHARAN,
RESIDING AT AMBUMMOOLA VEEDU, KARICHAL,
KAZHAKUTTOM.P.O., THIRUVANANTHAPURAM- 695582
5. SUJATHA.S.,
AGED 53 YEARS, D/O JANARDHANAN NAIR,
RESIDING AT DWARAKA, AMBALATHUMVILA,
KUTTICAL.P.O., THIRUVANANTHAPURAM- 695542
6. LEKSHMI.K.,
AGED 39 YEARS, D/O THANKAPPAN NAIR,
RESIDING AT KRISHNA, TC NO. 19/14/24, THAMALAM,
POOJAPPURA.P.O., THIRUVANANTHAPURAM-695012

W.P(C) TMP. NO.216 OF 2020

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BY ADVS. SRI.A.RAJASIMHAN
SRI.P.USHAKUMARI

RESPONDENTS :

1. TRAVANCORE DEVASWOM BOARD,
REPRESENTED BY ITS SECRETARY,
DEVASWOM HEAD QUARTERS, NANDANCODE.P.O.,
THIRUVANANTHAPURAM-695003

2. COMMISSIONER,
DEVASWOM HEAD QUARTERS, NANDANCODE.P.O.,
THIRUVANANTHAPURAM-695003

R1 & R2 BY SRI. BIJU

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON 30.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

BECHU KURIAN THOMAS, J.

W.P.(C) TMP No. 216 of 2020

Dated this the 30th day of April, 2020

ORDER

The learned Standing Counsel Advocate Sri. Biju for Travancore Devasom Board takes notice on the behalf respondents 1 and 2. Ext.P1 shall be kept in abeyance as regards the petitioners for a period of one month on account of the lock down that has been declared.

Post the writ petition on 27.05.2020.

**BECHU KURIAN THOMAS
JUDGE**

SM

APPENDIX

PETITIONERS' EXHIBITS:

EXHIBIT P1: TRUE COPY OF THE ORDER NO. ROC 16838/19/EST-2
DATED 20-4-2020

EXHIBIT P2: TRUE COPY OF THE ORDER NO. ROC 16838/19/EST-2
DATED 24-4-2020

RESPONDENTS' EXHIBITS : NIL

// TRUE COPY//

P..S. TO JUDGE